

National Company Law Tribunal

Allahabad Bench



Allahabad

CP 8(ND)09

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016.

NAME OF THE COMPANY: Shri Pawan Tiwari Vs. Shri Ganga Sheetagarh Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Tamradhwaj Sharma	Advocate	Petitioner	
2.	Naresh Kaushik	Adv.	Resp.	

Order dated 02.09.2016

CP8(ND)/2009 Shri Pawan Tiwari Vs. Shri Ganga Sheetagarh Pvt. Ltd.&Ors

Learned Counsel for both the parties are present. We have heard C.A. No. 92 of 2014 in relation to rejection of the report of C.F.S.L. on various grounds taken by the petitioner. For orders 21.09.2016 in C.A. 92/2014.

List the matter on 21.09.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 02.09.2016